

In the National Company Law Tribunal, New Delhi
Registrar

CA-(CAA)-132(ND)/2017

SECTION OF THE COMPANIES ACT: 230-232

In the matter of:

Information Mosic Software (P) Ltd.

With Market India Service (P) Ltd.

..... Petitioner

Order delivered on 03.11.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Rajesh Kr. Malhotra, Advocate

ORDER

Learned Counsel for the applicant appeared and requested to grant one week time to carry out necessary corrections in this petition.

List the matter on 10.11.2017.

—Sd—
(Shiv Ram Bairwa)
Registrar